

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : TCP/106/2016
PETITION NUMBER :
NAME OF THE PETITIONER : S.K. Ganesh & 4 others
NAME OF THE RESPONDENTS : Bidar Rubber & Reclaims Pvt Ltd & 8 others
UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

The Applicant is represented by M/s. KSR & Co.

Learned Counsel Mr. K. Mohd. Umar for the counsel on record for the
Respondent is present.

List the matter on **01.09.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)